

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

(21)


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

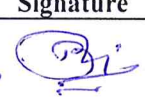

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.124/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao & (18) Others
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others
UNDER SECTION	111/111A

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Kalyan Chakravorty & Vijay Kumar Counsel for Petitioners	Advocate	98852 92348 kalyanllb@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh R1 d/o. R. Raghuradan Rao	Advocate	99666 22505 bhupeshmkk@gmail.com	
P.H. Aravind Pandian	Adv		
B. Mohan (R2-R10)	Adv	bukni.mohan@gmail.com 99480 77678	

Heard Shri G. Kalyan Chakravorty, Learned Counsel for the Petitioner; Shri P.H. Aravind Pandian, Learned Senior Counsel, Shri B. Mohan and Shri G. Bhupesh, Learned Counsels for the Respondents. Post the case on 9.10.2017.

Member (T)


Member (J)

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